

COURT NO. 37
 DIVISION BENCH - II
 HON'BLE MR. JUSTICE VIBHU BAKHRU
 HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
120	W.P.(C)-3801/2025 CM APPL. 17708/2025 CM APPL. 19656/2025	SMART CHIP PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE - 25	SHANKEY AGRAWAL	
		OTHER DETAILS OF ADVOCATES: MUKESH BUTANI/ SHANKEY AGRAWAL/ HARSH SHUKLA(SHANKEY.AGRAWAL@BMRLEGAL.IN)(9650687645)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) MUKESH BUTANI AND SHANKEY AGARWAL(SHANKEY.AGARWAL@BMRLEGAL.IN)(9650687645)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
121	W.P.(C)-4857/2025 CM APPL. 22358/2025	WISEMAN KNITFAB PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 27, DELHI	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR, ANANYA KAPOOR, SHIVAM YADAV, TARUN KAPOOR(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
122	LPA-1239/2024 CM APPL. 75597/2024 WITH LPA 1243/2024 LPA 1246/2024 LPA 1245/2024	KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS FARIDA SIDDIQI V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF HOME AFFAIRS & ANR.	APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES: APOORV P TRIPATHI(APOORVTRIPATHI3@GMAIL.COM)(9910523322)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) JSCPG(JSCP.MHA@NIC.IN)(0)(RESPONDENT) MEA (AORD@MEA.GOV.IN)(0)(RESPONDENT)		
123	LPA-1243/2024 CM APPL. 75638/2024	KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS FARIDA SIDDIQI V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF HOME AFFAIRS & ORS.	APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES: APOORV P TRIPATHI(APOORVTRIPATHI3@GMAIL.COM)(9910523322)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) JSCPG(JSCP.MHA@NIC.IN)(0)(RESPONDENT)		

		CONS NEWYORK(CONS.NEWYORK@MEA.GOV.IN)(0)(RESPONDENT)	
124	LPA-1245/2024 CAV 636/2024 CM APPL. 76034/2024	UNION OF INDIA & ANR. V/s KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS. FARIDA SIDDIQI	FARMAN ALI, APOORV P TRIPATHI
		OTHER DETAILS OF ADVOCATES:	
125	LPA-1246/2024 CAV 635/2024 CM APPL. 76040/2024	UNION OF INDIA & ORS. V/s KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS. FARIDA SIDDIQI	FARMAN ALI, APOORV P TRIPATHI
		OTHER DETAILS OF ADVOCATES:	
AFTER NOTICE MISC. MATTERS			
126	W.P.(C)-13021/2024 CM APPL. 54310/2024	PC JEWELLER LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR.	SHAMMI KAPOOR
		OTHER DETAILS OF ADVOCATES: VINAY VAISH, ROHIT JAIN(ROHIT- TAXVAISHLAW.COM)(42492525)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT19.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
FOR FINAL HEARING			
127	ITA-741/2023 CM APPL. 19588/2025	SUKHBIR S. DAGAR V/s INCOME TAX OFFICER, WARD 24(3)	VED KUMAR JAIN
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN){}(RESPONDENT) VED JAIN(LITIGATION@VJLEGAL.COM)(0)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)	

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST."

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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MEETING NO. 2512 822 1186.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
96	W.P.(C)-3907/2025 CM APPL. 18137/2025 CM APPL. 18138/2025 CM APPL. 22976/2025	SHRI RAM COLLEGE OF COMMERCE V/s SUMAN RANA & ORS.	PARV GARG	
		OTHER DETAILS OF ADVOCATES: PARV GARG(OFFICE@LEXSOLICITOUS.IN)(9810138144)(PETITIONER) UNION OF INDIA, CLC-MOLE, RAJIV AGGARWAL, RUPAL MOHINDER(UOIDHC@GMAIL.COM, CLC-MOLE@GOV.IN, RAJIVAGGL@YAHOO.COM, RUPALMOHINDER@GMAIL.COM)(1123384193)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
97	C.R.P.-71/2020 CM APPL. 28423/2020	SHIVANDU SHARMA & ORS. V/s RAJ RANI THROUGH LR	SHASHANK BAJPAI, SHASHANK BAJPAI, MOHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: SHIVANDU SHARMA(ADVOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955){} SHASHANKBAJPAI(ADVOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955)(PETITIONER) SHASHANK BAJPAI(ADVOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955)(PETITIONER)		

		RAJ RANI THROUGH LR (SUNILMALHOTRAANDASSOCIATES@GMAIL.COM)(9818024129)(PETITIONER) SUNIL MALHOTRA(SUNILMALHOTRAANDASSOCIATES@GMAIL.COM){}(RESPONDENT) MOHAN KUMAR(AZZLEGALSOLUTIONS123@GMAIL.COM)(9953675473)(RESPONDENT)	
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COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
100	W.P.(C)-3969/2025	ANSARI ABDULLAH & ORS. V/s AIIMS NEW DELHI & ANR.	ADITYA NEMA	
		OTHER DETAILS OF ADVOCATES: TANVI DUBEY(TANVIDUBEYADVOCATE@GMAIL.COM)(8989438227)(PETITIONER) VSR KRISHNA, AIIMS, UNION OF INDIA(VSRKRISHNA.ER40@GMAIL.COM, DIRECTOR@AIIMS.GOV.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
101	W.P.(C)-4852/2025 CM APPL. 22192/2025 CM APPL. 22193/2025	KHEMO DEVI PUBLIC SCHOOL THROUGH ITS ADMINISTRATOR V/s CENTRAL BOARD OF SECONDARY EDUCATION	YASHARTH SHUKLA	
		OTHER DETAILS OF ADVOCATES: YASHARTH SHUKLA/ TAHA YASIN(ANKITSINGHBHADAR@GMAIL.COM)(8368861101)(PETITIONER) NIYAZI(NIYAZI786@GMAIL.COM)(0)(RESPONDENT)		
102	W.P.(C)-4885/2025	ANURAG JAIN PROPRIETOR OF M/S ANURAG FOOD PRODUCTS V/s UNION OF INDIA & ORS.	ANIMESH RASTOGI	
		OTHER DETAILS OF ADVOCATES: VIBHAV SINGH & RAJAT DUBEY(OFFICERASTOGIANDASSOCIATES@GMAIL.COM)(9455436159)(PETITIONER) TRANS UNION, KUMUDINI(CIBILINFO@TRANSUNION.COM, KUMUDINI.AGGARWAL@LENDINGKART.COM)(0)(RESPONDENT) HAMEL PARIHAR, FMO, RD NEW DELHI, UNION OF INDIA(HAMELPARIHAR@GMAIL.COM, FMO@NIC.IN, RDNEWDELHI@RBI.ORG.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
103	W.P.(C)-3765/2025	RAJSHREE SANTOSHI V/s UNION OF INDIA TH. MINISTRY OF EDUCATION & ANR.	MANTU KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANTU KUMAR SINGH(MANTUKUMAR119@GMAIL.COM)(9810455716)(PETITIONER) UNION OF INDIA, NEETU G(UOIHDC@GMAIL.COM, NEETUG2025@NTA.AC.IN)(1123384193)(RESPONDENT) SANJAY KHANNA(ADVKHANNA2002@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

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mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
72	CRL.M.A. 11636/2025 CRL.M.(BAIL) 846/2025 In CRL.A.-808/2024 WITH CRL.A. 843/2024	RAVI AND ANR V/s STATE NCT OF DELHI	SANJAY, SHIVA SANTANAM SWAMINADHAN	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(WAKILRAHUL@GMAIL.COM)(9540005499)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) RAHUL SHARMA(WAKILRAHUL@GMAIL.COM)(9540005499)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR EAST-180/2016) CRL.A. 843/2024 FILED BY KHUSHI LAL & ANR. (D. OF HEARING : 2025-03-17) P.S.-FIR NO. :(PASCHIM VIHAR EAST-180/2016)

21.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
86	CRL.M.C.-2571/2025 CRL.M.A. 11500/2025	ISHAN GOEL V/s STATE NCT OF DELHI & ANR.	MANBHAR MITTAL	
		OTHER DETAILS OF ADVOCATES: ANKIT GUPTA (ANKIT.GUPTA@GRAVITASLEGAL.CO.IN)(9718591657)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-301/2016)

21.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
56	CRL.M.A. 11808/2025 CRL.M.A. 11809/2025 In CRL.M.C.-1489/2025(Disposed off case)	SANDHYA BINDAL V/s MUKESH SHARMA	DHANANJAI JAIN	
		OTHER DETAILS OF ADVOCATES: DHANANJAI JAIN(PROJURIS@REDIFFMAIL.COM)(9560562050)(PETITIONER) DHANANJAI JAIN (PROJURIS@REDIFFMAIL.COM)(9560562050)(PETITIONER) ARIF (ARIFADVOCATE@REDIFFMAIL.COM)(0)(RESPONDENT)		

HIGH COURT OF DELHI
17.04.2025.

REGISTRAR (LISTING)